

SC/ST in Doordarshan/AIR

5382. SHRI S. AJAYA KUMAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of Scheduled Castes/Scheduled Tribes Members among the Station Directors of the All India Radio and Doordarshan separately;

(b) whether the Government propose to give adequate representation to these people in the higher grades; and

(c) if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The number of SC/ST members among Station Directors of AIR and Doordarshan is as under :

	Scheduled Castes	Scheduled Tribes
AIR	13	15
Doordarshan	11	6

(b) and (c) These Officers are given opportunities for promotion to next higher grades subject to the fulfilment of eligibility conditions as per rules.

Provision of Raw Material

5383. SHRI BANWARI LAL PUROHIT : Will the Minister of STEEL be pleased to state :

(a) whether several steel Re-Rolling mills in Vidarbha region in Maharashtra have been requesting SAIL to supply them semis to run their industries/mills;

(b) if so, whether due to non-availability of raw material to such mills/industries in Vidarbha region by SAIL, the same are on the verge of collapse;

(c) if so, the facts and details thereof; and

(d) further steps SAIL propose to take to provide them adequate raw material ?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (d) SAIL is one of the sources of supply of semis to the re-rollers, and requests have been coming from the re-rollers all over India including Vidarbha Region of Maharashtra from time to time for supply of semis.

Semis constitute an input material for rolling in SAIL's steel plants for production of finished steel, and the emphasis of SAIL is on the production of finished steel. Therefore, only such semis which are available beyond SAIL's usage are sold to the re-rollers. However, availability of semis during April-August 1996 from SAIL has been higher as compared to the corresponding period of last year. In the case of Nagpur Stockyard which serves the Vidarbha Region, the sale of semis during April-August, 1996 was 31840 MTs as against 14571 MTs,

during the corresponding period of last year, representing a 119% growth in supply. There are sufficient stocks of semis in Nagpur stockyard at present.

[Translation]

Accident in Gazlitand Mine

5384. PROF. RITA VERMA : Will the Minister of LABOUR be pleased to state :

(a) whether the death certificates have been issued to the families of all the labourers who died in accident in Gazlitand mine of Bharat Coking Coal Limited (BCCL);

(b) if not, the reasons therefor;

(c) whether the steps have been taken to issue death certificates to ensure that the amount of life insurance be paid to the family members of the deceased labourers; and

(d) if so, the details in this regard ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) The Bharat Coking Coal Ltd. management has intimated that no death certificate has been issued to any family of the labourers who died in accident in Gaslitand Mine of BCCL.

However, in order to enable payment of Life Insurance dues, the Chief General Manager, Katras Area of BCCL after discussion with L.I.C. has issued a certificate to this effect to 16 persons who had requested for such certificates.

Investment Agreement with Foreign Airlines

5385. SWAMI SACHIDANAND SAKSHI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government has signed any agreement with foreign airlines for investment in india;

(b) if so, the terms and conditions and details thereof; and

(c) the likely impact of these agreements on our country's airlines ?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) :

(a) No, Sir.

(b) and (c) Do not arise.

[English]

Loss in Super Bazar

5386. SHRIMATI SUBHAWATI DEVI :
SHRI RAMSAGAR :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state

(a) whether the Super Bazar has incurred a huge loss during the past few years by way of purchasing of certain items and on account of its annual sale;

(b) if so, the extent to which it has occurred losses;

(c) whether any irregularities and shortcomings have been noticed by the Government in the functioning of Super Bazar;

(d) if so, the details thereof; and

(e) the action being taken/proposed to be taken in that regard ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) Super Bazar is now earning profit. It has been reported by the Super Bazar that their present accounting system does not facilitate working out, profit/loss itemwise.

(b) Does not arise.

(c) to (e) According to the information furnished by the Super Bazar, four cases of corruption/irregularities have come to the notice of the management since 1992-93. Necessary disciplinary proceedings were initiated by the Super Bazar and on the basis of the findings thereof, 3 employees have been demoted and one employee has been censured. One case is under enquiry by the C.B.I.

[Translation]

Labour Law in ACC Cement Factory

5387. SHRI SUKH LAL KUSHWAHA : Will the Minister of LABOUR be pleased to state :

(a) whether the labour laws are being followed in A.C.C. cement factory at Camore in Madhya Pradesh;

(b) if not, the action being taken against the industry;

(c) whether the Government would ensure the implementation of labour laws in the above mentioned factory; and

(d) if so, the details thereof ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) Information is being collected and will be laid on the Table of the House.

[English]

Rental Buildings

5388. SHRI SOMJIBHAI DAMOR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware that lakhs of rupees are being paid as rent to private parties for hiring their buildings whereas there are already Government

buildings in the Capital like Dak Bhawan and Sanchar Bhawan;

(b) if so, the reasons for hiring the private buildings at Jhandewalan and Mohan Singh Place in Delhi;

(c) whether the Government propose to take any effective measures to avoid loss on this account; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA) : (a) Yes, Sir.

(b) Buildings in the Capital like Dak Bhawan and Sanchar Bhawan may not accommodate all offices of Deptt. of Telecom., therefore, private buildings as per requirement have been taken on rent at various places in Delhi for officers of the department.

(c) and (d) Information is being collected and will be laid on the Table of the House.

Medical Facilities for Pensioners

5389. PROF. OM PAL SINGH 'NIDAR' : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have received any representation from the Posts and Telegraph pensioners at Lucknow for provision of medical facilities like civil pensioners under CGHS scheme;

(b) if so, the details thereof and the action taken thereon;

(c) whether the Government propose to provide medical facilities to the said pensioners; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) to (d) A representation dated the 24th March, 1995 addressed to Shri Atal Bihari Vajpayee, Leader of Opposition from the General Secretary, All India Organisation of Pensioner's, Aliganj, Lucknow was received in this Office through the Secretary to Leader of Opposition in April, 1995. The matter pertaining to provision of Medical Pensioners at par with the CGHS beneficiaries is under active consideration in consultation with Internal Finance Division and the Department of Telecom.

Payment of Fake Money Orders

5390. SHRI GANGA RAM KOLI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether attention of the Government has been drawn to the inter-State gangs operating in payment of fake money orders in postal department;